

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 1896  
ANSWERED ON MONDAY, THE 10<sup>TH</sup> FEBRUARY, 2014**

**SUGGESTIONS ON NEW COMPANIES LAW  
QUESTION**

1896. SHRI MOHD. ALI KHAN:  
SMT. T. RATNA BAI:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether Government is open to suggestions on new companies law;and
- (b) if so, the details thereof and the present status in this regard?

**ANSWER**

THE MINISTER OF STATE  
(INDEPENDENT CHARGE)  
THE MINISTRY OF CORPORATE AFFAIRS

(SHRI SACHIN PILOT)

(a) & (b):- The Companies Act, 2013 has been notified only on 30.08.2013. The issue of inviting suggestions on the same would arise only after the provisions have been in force for a period of time.

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